

So, it was mentioned in reply that in 1,250 sq. km. area in Darjeeling and Jalpaiguri detailed investigations have been made by the Geological Survey of India. May I know whether they have been completed and, if so, what are the areas covered by the detailed study?

SHRI SUBODH HANSDA : Geological mapping has been conducted during the years 1971-72 and 1972-73 and the area covered is 1.21 km. The scale is inch for 2,000 sq. miles.

SHRI B. K. DASCHOWDHURY : What are the areas covered?

SHRI SUBODH HANSDA : The area covered is Darjeeling and Jalpaiguri districts.

SHRI B. K. DASCHOWDHURY : It is quite clear from the hon. Minister's statement that no investigation has so far been made. But in the same reply which I quoted earlier it was stated that in Garubathan area in Darjeeling district there is a large deposit of minerals. The answer says :

"As a result of recent Geological Survey conducted by the Geological Survey of India, some occurrences of lead, zinc, copper mineralisation in quartzite have been located in Garubathan or in Darjeeling District. These occurrences are being investigated by large-scale mapping, sampling and drilling."

It is also mentioned in the Geological Survey of India Report--I will quote only one sentence . . .

MR. SPEAKER : This is not a debate. Let him ask a question. I am not going to allow it every time.

SHRI B. K. DASCHOWDHURY : I will not take much time. Unless I mention it, it would be very difficult for the Minister to answer the question.

It is mentioned in the Report :

"Further sub-surface investigation of the dam site has been suspended by the CW&PC, New Delhi, since March 1966 and as such none of the recommendations has been implemented."

I would like to know what was the recommendation made at that time, whether it was stated that all these areas should be properly mapped and exploration done and, if so, why this has been suspended since 1966?

THE MINISTER OF STEEL AND MINES (SHRI S. MOHAN KUMAR MANGALAM) : I am not able to follow exactly the question which the hon. Member has put. But regarding the mapping of Garubathan I may state that recently promising indications on mineralisation have been located four miles north of this place in Darjeeling during detailed geological mapping and they are following it up

**Memorandum from Alipur (Calcutta)
Ordnance Depot Employees**

'1046. **SHRI JYOTIRMOY BOSU :** Will the Minister of DEFENCE be pleased to state :

(a) whether he received a memorandum from the Alipur (Calcutta) Ordnance Depot employees, containing charges of corruption against some officers of the Depot;

(b) if so, the contents of the said memorandum ; and

(c) what action, if any, has been taken on it?

THE MINISTER OF STATE (DEFENCE PRODUCTION) IN THE MINISTRY OF DEFENCE (SHRI VIDYA CHARAN SHUKLA) : (a) An unsigned and undated letter purporting to be from the employees of the Ordnance Depot, Alipore (Calcutta), containing allegations against certain officers was received in the Defence Ministry on 4-4-1973.

(b) The letter contains the following allegations :—

- (i) Embezzlement of funds by faulty construction of sheds and buildings in the Depot;
- (ii) manufacture of furniture for the private use of officers at the depot workshop;
- (iii) collusion with contractors;
- (iv) misuse of the depot staff car for private work;
- (v) collusion in the theft of Government stores; and
- (vi) use of Government stores, such as tentage, etc. for private functions held at officers' residences.

(c) The allegations are being investigated.

SHRI JYOTIRMOY BOSU : The allegations concern a very vital Department of the Government and they are very serious. I would like to know from the hon. Minister as to why the inquiry has not been completed so that it would have enabled the Government to take action against those who are guilty in this case because I have enquired myself and I have found that complaints are all correct and true.

SHRI VIDYA CHARAN SHUKLA : Normally, we would not have dealt with this complaint because it was an anonymous letter. But it was endorsed by Mr. Jyotirmoy Bosu before it was sent over to us. Therefore, we looked into this matter. As I said in my main answer, this was received on 4-4-1973, that is, about a month back. The inquiries have been initiated. Unless we find out the entire facts, we cannot come to any conclusion.

SHRI JYOTIRMOY BOSU : In the allegations stated here, one thing has not been mentioned clearly that about 10 pieces of tractor chain, a very costly ferrous metal landed in the Depot from some Unit for disposal as salvage and they were neither brought on charge nor sent to

Panagar Salvage Depot for auction but kept in the Depot unaccounted. Later on, one by one, they were privately disposed of in the bazaar. This is a very serious allegation. By now, they should have been able to find out. Would he kindly tell the House if he has taken any special steps with regard to this particular allegation and, if so, what are they and, if not, the reasons therefor?

SHRI VIDYA CHARAN SHUKLA : The hon. Member did not listen to my reply properly. This allegation is covered under item (v), that is, "collusion in the theft of Government stores". This is one of the allegations made. It is not only about that. There are other allegations also. Rather than going into details, I said, this is the allegation and we are going into it.

SHRI S. M. BANERJEE : As the hon. Minister is aware, this particular Depot which was called a transit depot has now been converted into a permanent depot. It is like any other ordnance depot. Therefore, the charges levelled against certain officers are serious enough. Previous to that, the General Secretary of the recognised union of the Depot wrote a letter to the Director (Ordnance), the M.G.O. Branch. I would like to know the agency which is investigating into these allegations, whether it has been left into the hands of the same officers or a separate agency of the Ministry.

SHRI VIDYA CHARAN SHUKLA : It is the Brigadier of the Eastern Command Headquarters who is looking into the matter.

SHRI PRABODH CHANDRA : May I know from the Government if it is the policy of the Government to take cognizance of all the complaints, whether signed or unsigned sent to the Government?

SHRI VIDYA CHARAN SHUKLA : The policy of the Government has been amplified in the House several times. We normally do not take cognizance of unsigned

and anonymous reports. But as I indicated, this particular complaint was endorsed by an hon. Member of this House and, therefore, we are investigating into it.

मजदूरपुर (बिहार) की धार्यर बटलर कम्पनी लिमिटेड की सरकारी नियंत्रण में लेना

* 1050 श्री रामाबतार शास्त्री : क्या भारी उद्योग मंत्री यह बताने की कृपा करेंगे कि

(क) क्या सरकार ने बिहार में धार्यर बटलर कम्पनी लिमिटेड, मजदूरपुर को अपने अधिकांश में लेने और चलाने का निर्णय किया है,

(ख) क्या सरकार ने उपरोक्त कम्पनी में रेलवे वगैरों का निर्माण करने की कार्ययोजना बनाई है, और

(ग) यदि हाँ, तो उसकी मुख्य बातें क्या हैं ?

THE MINISTER OF HEAVY INDUSTRY (SHRI T. A. PAI) : (a) Yes, Sir. The undertaking has already been taken over by Government by an order passed on 7-5-1973.

(b) and (c). Metre gauge wagons were being manufactured in this unit. The intention is to revive the production of these wagons to start with; later on some diversification in production may be resorted to.

श्री रामाबतार शास्त्री : सरकार ने धार्यर बटलर कम्पनी लिमिटेड, मजदूरपुर का अपने हाथ में ले लिया है, इस के लिए वह धन्यवाद की पात्र है। मैं यह जानना चाहता हूँ कि सरकार के द्वारा इस का अपने हाथ में लेने से पहले जब यह कम्पनी प्राइवेट होगा के हाथ में थी, तो उस समय गिनत बैगनों का उत्पादन करने का प्रोग्राम था और जब कि सरकार ने इस कम्पनी का अपने हाथ में ले लिया है वह कितने बैगन बनाना चाहती है। क्या सरकार ने इस के विस्तार की कोई रूपरेखा बनाई है, यदि हाँ, तो वह क्या है ?

SHRI T. A. PAI : The company was manufacturing wagons till the year 1972.

Steadily the production had gone down. Now the orders on hand are enough to go ahead for another 1½ years. I am sorry I would not be able to give correct information as to the number of wagons that they will be able to manufacture. But I shall answer this question separately to the member concerned.

श्री रामाबतार शास्त्री : क्या यह नच है कि बिहार के किसी एम० एल० ए० ने कम्पनी के भूत-पूर्व डायरेक्टरों के खिलाफ कम्पनी की पूर्जा का गोल-माल करने का आरोप लगाते हुए कोर्ट शिकायत-पत्र भेजा था, जिस की जाच चल रही थी, अगर हाँ, तो क्या जाच का काम पूरा हो गया है, उम का क्या परिणाम निकला है और उम के बारे में सरकार की प्रतिक्रिया क्या है ?

SHRI T. A. PAI : The question should be addressed to the Minister for Company Law.

अध्यक्ष महोदय : यह सवाल इस में पैदा नहीं होता है। यह रिलिवेंट नहीं है।

श्री रामाबतार शास्त्री : अध्यक्ष महोदय, कम्पनी के डायरेक्टरों ने गोलमाल किया था। यह प्रश्न रिलिवेंट कैसे नहीं है ?

अध्यक्ष महोदय : यह दम में सम्बन्धित नहीं है।

SHRI DINEN BHATTACHARYYA : This is a British company and so many charges of corruption and defalcation of funds of this company have been levelled against the management. I want to know why then this company has been taken over, which means that after some time the company will be given back to the management concerned. Why has this company not been nationalised? Why is it that only this take-over decision has been taken?

SHRI T. A. PAI : The name only appears to be British, but it is in the hands of Indians now.